

GOVERNMENT OF INDIA
MINISTRY OF LAW & JUSTICE
DEPARTMENT OF LEGAL AFFAIRS

RAJYA SABHA

UNSTARRED QUESTION NO. 239

TO BE ANSWERED ON FRIDAY, THE 06TH DECEMBER, 2013

LOK ADALATS

239. SHRI BHUPENDER YADAV :

Will the Minister of Law & Justice be pleased to state:

- (a) the details of Lok Adalats organized in different States/Union Territories during the last three years and the number of cases disposed off by them in the same time, State-wise; and
- (b) the measures taken by Government to make Lok Adalats more effective?

ANSWER

**MINISTER OF LAW & JUSTICE AND COMMUNICATIONS &
INFORMATION TECHNOLOGY**

(SHRI KAPIL SIBAL)

- (a) : The information is given in the 'Annexure'.
- (b) : National Legal Services Authority (NALSA) which has been constituted by the Central Government under the Legal Services Authorities Act, 1987, has been organizing Lok Adalats through the State Legal Services Authorities, Supreme Court Legal Services Committee, High Court Legal Services Committees, District Legal Services Authorities and Taluk Legal Services Committees, throughout the country. NALSA has repeatedly addressed the State Governments for establishment of Permanent Lok Adalats for public utility services which aim at settlement of disputes arising in the public utility services, namely, transport, post, telegraph or telephone, supply of water, light, system of public conservancy or sanitation, service in hospital or dispensary or insurance. The State Legal Services Authorities have been issued guidelines/directions by NALSA through their National Plan of Action 2013-14 to the effect that Lok Adalats must be made familiar to the community at large. They have also been asked to organize Lok Adalats on the petitions received by the State

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Women's Commissions. NALSA has provided mobile vans to the State Legal Services Authorities to organize awareness camps and they have been asked to organize Mobile Lok Adalats at pre-determined places using the mobile vans as also one day camps for creating legal awareness along with it.

Statement showing details of number of Lok Adalats organized and number of cases disposed off by these Lok Adalats during the last three calendar years viz. 2010, 2011 and 2012, State-wise.

S. No.	Name of the State Legal Services Authority	Number of Lok Adalats organised during each of the last three years.		Number of cases disposed off.
1	Andhra Pradesh	2010	14,272	90,770
		2011	15,921	81,704
		2012	15,298	1,97,615
2	Arunachal Pradesh	2010	70	530
		2011	20	100
		2012	10	100
3	Assam	2010	292	41,629
		2011	47	4,099
		2012	50	4,631
4	Bihar	2010	4,086	1,59,412
		2011	4,478	26,515
		2012	4,653	47,733
5	Chhattisgarh	2010	940	9,877
		2011	957	6,597
		2012	978	6,787
6	Goa	2010	78	461
		2011	99	711
		2012	115	801
7	Gujarat	2010	9,940	4,35,489
		2011	10,266	3,65,078
		2012	10,411	1,74,197
8	Haryana	2010	1,701	50,941
		2011	2,979	66,668
		2012	8,068	90,251
9	Himachal Pradesh	2010	359	2,848
		2011	449	10,992
		2012	356	5,114
10	Jammu & Kashmir	2010	333	16,582
		2011	516	13,774
		2012	569	10,883
11	Jharkhand	2010	273	7,684
		2011	344	38,897
		2012	372	39,157
12	Karnataka	2010	14,414	93,803
		2011	29,470	1,79,494
		2012	14,581	1,00,446
13	Kerala	2010	3,005	25,179
		2011	3,272	25,301
		2012	3,533	27,023

S. No.	Name of the State Legal Services Authority	Number of Lok Adalats organised during each of the last three years.		Number of cases disposed off.
14	Madhya Pradesh	2010	1,688	8,26,231
		2011	1,432	14,18,503
		2012	1,470	28,23,756
15	Maharashtra	2010	3,470	1,19,958
		2011	3,454	4,57,425
		2012	2,887	5,97,123
16	Manipur	2010	13	723
		2011	6	93
		2012	4	77
17	Meghalaya	2010	18	493
		2011	19	474
		2012	11	245
18	Mizoram	2010	28	33
		2011	27	55
		2012	20	64
19	Nagaland	2010	37	195
		2011	44	248
		2012	58	276
20	Odisha	2010	1,110	2,10,933
		2011	698	2,40,367
		2012	804	1,85,163
21	Punjab	2010	480	40,663
		2011	721	68,283
		2012	645	2,10,284
22	Rajasthan	2010	13,441	1,29,914
		2011	23,078	6,73,010
		2012	26,440	4,34,276
23	Sikkim	2010	163	409
		2011	139	713
		2012	172	950
24	Tamil Nadu	2010	5,469	39,039
		2011	5,188	79,714
		2012	4,966	78,291
25	Tripura	2010	270	15,302
		2011	334	13,527
		2012	185	20,158
26	Uttar Pradesh	2010	4,335	6,62,029
		2011	4,220	6,56,476
		2012	4,284	7,42,669
27	Uttarakhand	2010	126	91,228
		2011	142	47,327
		2012	155	34,484

S. No.	Name of the State Legal Services Authority	Number of Lok Adalats organised during each of the last three years.		Number of cases disposed off.
28	West Bengal	2010	2,175	34,329
		2011	1,323	28,473
		2012	1,462	3,71,153
29	Andaman & Nicobar Island	2010	2	161
		2011	4	2,129
		2012	6	4,571
30	U.T. Chandigarh	2010	1,711	49,201
		2011	965	32,841
		2012	835	43,005
31	Dadra and Nagar Haveli	2010	2	209
		2011	3	144
		2012	5	172
32	Daman and Diu	2010	1	50
		2011	3	140
		2012	3	57
33	Delhi	2010	1,123	1,45,362
		2011	1,165	1,53,656
		2012	1,260	1,63,573
34	Lakshadweep	2010	54	14
		2011	84	27
		2012	64	10
35	U.T. Puducherry	2010	169	5,700
		2011	284	10,092
		2012	141	1,266
